

SUPREME COURT OF INDIA
RECORD OF PROCEEDINGS

Petition(s) for Special Leave to Appeal (Civil) No(s).24123/2007

(From the judgement and order dated 02/03/2006 in OJC No. 10191/2000 of The HIGH COURT OF ORISSA AT CUTTACK)

AJAY KUMAR DAS

Petitioner(s)

VERSUS

STATE OF ORISSA & ORS.

Respondent(s)

(With appln(s) for c/delay in filing SLP and with prayer for interim relief and office report)

Date: 20/03/2009 This Petition was called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE TARUN CHATTERJEE

HON'BLE MR. JUSTICE H.L. DATTU

For Petitioner(s) Mr.Yasobant Das, Sr.Adv.

Mr. Alok Kumar,Adv.

For Respondent(s)

Dr.M.R.Panda, Sr.Adv.

Mr.Rutwik Panda,Adv.

Mr. Sibho Sankar Mishra,Adv.

UPON hearing counsel the Court made the following
ORDER

List in July, 2009 for final disposal on any non-miscellaneous day.

(Satish K.Yadav)
Court Master(Phoolan Wati Arora)
Court Master